

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

CIVIL APPEAL NO(s). 6224 OF 2008

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

SHASHANK GOSWAMI & ANR.

Respondent(s)

Date: 07/05/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. D.S. Mahra, Adv.
Mr. Devvrat, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Counsel for the Appellant is directed to file
statement of case within four weeks, as a last chance.

List the matter on 21.07.2010.

(Ashok Menon)
Registrar

PS